## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### RAJYA SABHA UNSTARRED QUESTION No. 791 TO BE ANSWERED ON 08.02.2023

#### HOSTELS FOR WORKING WOMEN

791: SHRI S. SELVAGANABATHY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of hostels for working women being run by the Non-Governmental Organisations (NGOs), category-wise and State-wise;
- (b) whether Government has introduced the provision of Day Care Centres in these hostels and if so, the details thereof;
- (c) the number of proposals received and sanctioned by Government for construction of working women hostels in different parts of the country during each of the last three years and the current year, State-wise; and
- (d) the funds sanctioned, released and utilised by the States during the said period?

#### ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): Under the newly approved Mission Shakti launched by the Ministry, Working Women Hostel(WWH) known as Sakhi Niwas is a centrally sponsored scheme under which financial assistance for working women hostels is directly released to States/UTs governments for implementing the scheme. There are 494 functional Working Women Hostels in the country, with Day Care Facility for the children. State/UT-wise number of functional Working Women Hostels is at Annexure-I.
- (c): During the last three years period, proposals received and sanctioned for construction of working women hostels is at **Annexure-II**. As per new Mission Shakti guidelines, no proposal for construction was received and approved in Financial Year 2022-23.
- (d): State/UT-wise details of funds released under Working Women Hostel Scheme known as Sakhi Niwas is at **Annexure-III.** During the current financial year, no complete proposal has been received from the States/UTs for release of funds under Sakhi Niwas scheme.

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Annexure with regard to reply to Part (b) of Rajya Sabha Unstarred Question No.791 for 08.02.2023 regarding Hostels for working women asked by Shri S. Selvaganabathy, Hon'ble Member of Parliament (R.S.)

### States/UTs wise number of Working Women Hostel functional with day care facility

S. No	Name of the state/UT	Number of Sakhi Niwas (Working Women Hostels) Functional with Day care facility		
1.	Andhra Pradesh	12		
2.	Arunachal Pradesh	05		
3.	Assam	08		
4.	Bihar	00		
5.	Chhattisgarh	06		
6.	Chandigarh	06		
7.	Delhi	17		
8.	Goa	00		
9.	Gujarat	15		
10.	Haryana	07		
11.	Himachal Pradesh	06		
12.	Jammu & Kashmir	00		
13.	Jharkhand	02		
14.	Karnataka	62		
15.	Kerala	129		
16.	Madhya Pradesh	02		
17.	Maharashtra	77		
18.	Manipur	15		
19.	Meghalaya	03		
20.	Mizoram	03		
21.	Nagaland	12		
22.	Odisha	12		
23.	Puducherry	03		
24.	Punjab	05		
25.	Rajasthan	15		
26.	Sikkim	01		
27.	Tamil Nadu	54		
28.	Telangana	09		
29.	Tripura	00		
30.	Uttarakhand	00		
31.	Uttar Pradesh	08		
32.	West Bengal	00		
	Total	494		

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Annexure with regard to reply to Part (c) of Rajya Sabha Unstarred Question No.791 for 08.02.2023 regarding Hostels for working women asked by Shri S. Selvaganabathy, Hon'ble Member of Parliament (R.S.)

# State/UT-wise proposals received and sanctioned regarding Sakhi Niwas during last three years period.

SI.		2019-20		2020-21		2021-22	
No.	Year	Received	Sanctione d		Sanctione d	Received	Sanctione d
1.	Andhra Pradesh	01	ı	-	-	-	•
2.	Gujarat	01	-	-	-	-	-
3	Kerala	04	04	-	-	-	-
4.	Manipur	13	-	-	04	-	-
5.	Nagaland	1	01	10	01	-	-
6.	Punjab	01	01	-	-	-	-
7.	Tamilnadu	04		-	02	01*	01*
8.	Telangana	14	05	-	-	-	-
9.	Uttarakhand	ı	ı	02	-	-	-
10.	Puducherry	ı	ı	01	-	-	-
11.	A&N Islands	01	1	-	-	-	-
Total		39	11	13	07	01	01

<sup>\*</sup> The WWH sanctioned for Tamil Nadu has a capacity of 457 beds, which is equivalent to 9 WWH Units of standard capacity of 50 beds each.

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Annexure with regard to reply to Part (d) of Rajya Sabha Unstarred Question No.791 for 08.02.2023 regarding Hostels for working women asked by Shri S. Selvaganabathy, Hon'ble Member of Parliament (R.S.)

State/UT-wise funds released during the last three years under the scheme (Rupees in Lakhs)

S.No.	State/UTs	2019-20		2020-21		2021-22	
		Funds	Funds	Funds	Funds	Funds	Funds
		released	Utilized	released	Utilized	released	Utilized
1	Andhra Pradesh	146.49	146.49	-	-	-	-
2	Assam	-	-	7.76	-	-	-
3	Chhattisgarh	-	-	-	-	5.45	5.45
4	Gujarat	-	-	-	-	69.70	69.70
5	Himachal Pradesh	111.86	-	-	-	-	-
6	Karnataka	482.5	15.15	-	-	-	-
7	Kerala	901.5	480.00	-	-	273.97	273.97
8	Madhya Pradesh	-	-	-	-	191.19	-
9	Maharashtra	-	-	36.38	36.38	-	-
10	Mizoram	136.50	-	-	-	40.88	40.88
11	Manipur	169.49	14.94	990.61	452.26	164.70	-
12	Nagaland	244.24	244.24	223.67	223.67	96.09	96.09
13	Punjab	136.50	-	-	-	-	-
14	Tamilnadu	-	_	392.18	392.18	350.25	350.25
15	Telangana	746.10	101.10	-	-	-	-

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